

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.151/2014

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th June 2018, 10.30 A.M

Name of the Company	Sarkar & Choudhury Enterprises Pvt. Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|-----|--|------------------|---|
| (1) | Mr. Abhrajit D.N. Sharma, Adv | } For applicants | Grandhara
7/6/18. |
| (2) | Mrs. Iram Hassan, Adv | | |
| (3) | Mr. Debayan Sen, Adv | | |
| 1) | Mr P. C Sen, Advocate. | } For | Mackintosh
Burn.
Rs. Akab
7/6/18 |
| 2) | Mr. Rajat Sen | | |
| 3) | Mr. Anupam Bhattacharya | | |
| 4) | Annilal Chatterjee | | |

ORDER

Ld. Counsel appearing from both sides sought time for hearing. For hearing to be listed on 05/07/2018.

In the meanwhile both sides sought leave to file supplementary affidavit for bringing to the notice of the subsequent events. Leave is granted. Supplementary affidavit, if any, is to be filed within 7 days by exchanging in between the parties.

List it on 05/07/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)